

W.P.(C) NO. 1743 OF 2018

19. 18.11.2019 Learned counsel for the opposite parties shall serve a copy of the reply filed by opposite parties in I.A. No. 418 of 2019 on the learned counsel for the petitioner.

This matter to come up on 02.12.2019.

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(K.S. Jhaveri)
Chief Justice

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(K. R. Mohapatra)
Judge

bks/jm